

(d) Have the ships been fitted with any special instruments for these observations and if so, from where were these instruments procured?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) The scheme was launched in 1948. Under this scheme certain selected ships which are equipped with a full set of ordinary meteorological instruments are required to send their observations by wireless four times a day to coastal meteorological stations. There is also an arrangement with certain other ships which are not so equipped to send their observations on request or whenever necessary.

(c) The Forecasting Offices at Calcutta, Madras and Bombay.

(d) The ships are fitted with ordinary meteorological instruments, such as Barometer, Barograph, Psychrometer etc. Some of these were purchased from the U.K. and others were manufactured in the Indian Meteorological Department.

MEDICAL EDUCATION

***607. Pandit Lingaraj Misra:** Will the Minister of Health be pleased to state what is the general outline of the scheme for the unification of the Courses of Medical Education in India?

The Minister of Health (Rajkumari Amrit Kaur): There is no scheme for the unification of the Courses of Medical Education in India.

RAILWAY STALL-HOLDERS AT KHARAGPUR

***609. Shri N. B. Chowdhury:** Will the Minister of Railways be pleased to state:

(a) whether several hundred shopkeepers within the Railway premises at Kharagpur have stopped payment of rents as a protest against the enhancement of rates of the small stall holders; and

(b) if so, what is the decision of Government on the representation of the Kharagpur Shopkeepers' Association?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 70 out of 624 small stall-holders within the Railway premises at Kharagpur have stopped payment of rent as a protest against the enhancement of rent.

(b) The decision on the representation of the Kharagpur Shopkeepers' Association is that they should pay

the enhanced rent. The enhancement was effected after due agreement between the Railway Administration and the Merchants' Association at Kharagpur.

SCHEDULED CASTE EMPLOYEES IN P. AND T. DEPARTMENT

***612. Shri Ganpati Ram:** Will the Minister of Communications be pleased to state:

(a) the total number of new Post and Telegraph offices opened during the year 1952 (State-wise); and

(b) the staff employed during the said period and the amount of expenditure incurred by the Government of India?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) A statement giving the required information is placed on the Table of the House. [See Appendix IV, annexure No. 46]

(b) The information has been called for and will be placed on the Table of the House in due course.

NEW DELHI RAILWAY STATION

***616. Shri Viswanatha Reddy:** Will the Minister of Railways be pleased to state when the work of remodeling of the New Delhi Railway Station will be taken up and when the work is likely to be completed?

The Deputy Minister of Railways and Transport (Shri Alagesan): The work is proposed to be taken up during 1953-54 and is likely to be completed during 1954-55.

TRANSPORT FACILITIES FOR CATTLE SHOW

***617. Shri Anirudha Sinha:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Railway Administration used to grant facilities for transport of cattle on Railways for Cattle Shows;

(b) if so, in what form;

(c) whether it is a fact that no facility in any form is now granted to the cattle-breeders for transport of cattle on Railways for the Cattle Shows and if so, since when;

(d) whether the Railway Administration have received any representation from the All India Cattle Breeders Conference and from other organisations for revival of the facilities; and

(e) if so, what are the decisions, if any, taken so far by the Railway Administration?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Presumably the hon. Member is referring to the concession allowed by Railways for the transport of cattle intended for Cattle Shows. If so, the answer is in the affirmative.

(b) (i) *By coaching trains :*

Outward Journey Full tariff rates.
Return Journey At 1/10th of the normal rate subject to a minimum charge of Rs. 10/- per vehicle and certain other conditions.

(ii) *By Goods Trains :*

Outward Journey Full tariff rates.
Return Journey Free of charge subject to certain conditions.

(c) The concession by Coaching train was withdrawn in 1942 but that by goods train continues to apply.

(d) No representations have been received by Railway Administrations from the All India Cattle Breeders Conference or from other organisations. The Railway Board, however, received representations from the All India Cattle Show for the revival of the concession by coaching trains.

(e) Government are unable to agree to the revival of the concession by coaching trains.

NORTH EASTERN FRONTIER AGENCY (DEVELOPMENT)

415. Shri Bheekha Bhai: Will the Prime Minister be pleased to state:

(a) the total expenditure incurred for the development of the North Eastern Frontier Agency, since 1948; and

(b) the expenditure incurred so far on different items of development of the North Eastern Frontier Agency?

The Prime Minister (Shri Jawaharlal Nehru): (a) Total Expenditure from 1948-49 to 1952-53: Rs. 1,56,99,403.

(b) I. Revenue Expenditure on Forest, Agriculture, Medical and Education Departments—

	Rs.
1948-49	6,95,572
1949-50	9,85,586
1950-51	13,06,654
1951-52	20,28,700
1952-53	17,91,500 (latest estimated expenditure).

II. Expenditure on Capital Outlay on Development buildings and Roads.

	Buildings	Roads	Total
	Rs.	Rs.	Rs.
1948-49	6,77,587	4,72,206	11,49,793
1949-50	10,22,697	6,82,554	17,05,251
1950-51	1,87,931	14,27,000	15,14,931
1951-52	1,68,416	12,20,000	13,88,416
1952-53	21,33,000	9,00,000	30,33,000

BANARASI Saries

416. Shri Ganpati Ram: Will the Minister of Commerce and Industry be pleased to state:

(a) the total value of Banarasi saries produced by indigenous producers in 1951 and 1952;

(b) the total amount exported to foreign countries;

(c) which of the foreign countries afford good markets for these saries;

(d) whether the Pakistan Government have imposed any duty on the saries exported and if so, how much;

(e) what measures Government have contemplated or taken to promote the industry; and

(f) which are the main firms producing it?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The value of the annual production of Banarasi silk and brocade industry is estimated at Rs. 4 to 4½ crores. Exact figures for 1951 and 1952 are not available.

(b) The export trade is estimated at Rs. 50 lakhs annually.

(c) Ceylon, Pakistan, Burma, Malaya, Fiji, Egypt, the U.K. and the U.S.A.

(d) Yes. According to the Pakistan Tariff of 1950, a Revenue duty of 50 per cent. *ad-valorem* plus Rs. 2/- per lb. plus one-half of the total duty is levied on the Banarasi cloth. This roughly comes to 80 per cent.

(e) The U.P. Government is considering the question of standardisation of gold thread to be used in Saries, standardisation of quality brocades and rendering financial help to weavers for purchase of raw materials.

(f) A list of firms engaged in the industry is laid on the Table of the House. [See Appendix IV, annexure No. 47.]